

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1747**

**TO BE ANSWERED ON THE 02<sup>ND</sup> JULY, 2019/ ASHADHA 11, 1941 (SAKA)**

**CHILD TRAFFICKING**

**1747. DR. UMESH G. JADHAV:  
SHRI PARVESH SAHIB SINGH:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the number of cases of child trafficking reported during each of the last three years and the current year, State/UTwise;**

**(b) the number of children rescued during the said period, State/UT-wise;**

**(c) the steps being taken by the Government to prevent trafficking of children and crimes against children in the country including Delhi;**

**(d) whether there are any rehabilitation houses in Delhi meant for victims of child trafficking, child prostitution and other similar crimes against children in Delhi; and**

**(e) if so, the details thereof along with the steps being taken for its proper maintenance?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) & (b): National Crime Records Bureau (NCRB) compiles and publishes information on crime in its publication "Crime in India".**

**Published reports are available till the year 2016. As per data furnished**

**by NCRB, State/UT wise number of cases of trafficking reported and**

**number of children rescued during the years 2014 to 2016 are given in**

**Annex-I and II respectively.**

**(c): 'Police' is a State subject under the Seventh Schedule to the Constitution of India and as such prevention of the crime of human trafficking and crime against children is the responsibility of State Governments. However, the Ministry of Home Affairs (MHA) has been supplementing the efforts of the State Governments by taking various initiatives and measures. MHA has provided financial assistance to all States for setting up Anti Human Trafficking Units and 332 Anti Human Trafficking Units have been set up in various Districts of the States. MHA also provides financial assistance to the States and Judicial Academies in States to hold 'Judicial Colloquiums' and 'State level conferences' to sensitize police officials, judicial officers and prosecutors about various provisions of law relevant to trafficking and their role in curbing trafficking. Meetings of Nodal Officers of Anti Human Trafficking Units of States & UTs are also convened on periodic basis to sensitize them on human trafficking issues. MHA has also issued various advisories to the States and UTs from time to time on preventing and combating human trafficking. These advisories are available at MHA's website: [www.mha.gov.in](http://www.mha.gov.in).**

**The Ministry of Women and Child Development implements 'Ujjawala' Scheme for Prevention of Trafficking and Rescue, Rehabilitation and Re-integration of Victims of Trafficking for Commercial Sexual Exploitation.**

**The Target groups and beneficiaries of the scheme are women and children who are vulnerable to trafficking and who are the victims of trafficking. The Ministry of Women and Child Development has developed a National Portal for tracing missing children and for monitoring the progress of children residing in the Child Care Institutions (CCIs) under Juvenile Justice (Care and Protection of Children) Act 2000. Delhi Police has informed that they have adopted a multipronged strategy comprising various measures for ensuring safety of women and children like, Women Helpline, intensive patrolling by Beat Officers, sensitisation and check on public places, identification of placement agencies, special drives for tracing and connecting missing children and rescue operations for children forced into labour etc. For better coordination with neighbouring States, Delhi Police organises inter-state coordination meetings for sharing intelligence and for joint action plan on interstate crime issues.**

**(d) & (e): The details of Child Care Institutions in Delhi are at Annex-III. The Juvenile Justice (Care and Protection of Children) Act, 2015 and the Model Rules framed thereunder, inter-alia, specify standards of physical infrastructure and maintenance of Child Care Institutions. Maintenance of these Institutions is the responsibility of local Government.**

**State/UT-wise Number of Child Victims (below 18 years) Trafficked during  
2014-2016**

Sl	State/UT	2014	2015	2016
1	Andhra Pradesh	13	74	44
2	Arunachal Pradesh	42	11	2
3	Assam	103	129	130
4	Bihar	220	230	196
5	Chhattisgarh	93	101	138
6	Goa	19	2	2
7	Gujarat	26	335	485
8	Haryana	26	63	13
9	Himachal Pradesh	1	7	4
10	Jammu & Kashmir	2	4	0
11	Jharkhand	120	198	90
12	Karnataka	65	178	332
13	Kerala	1	66	83
14	Madhya Pradesh	110	55	97
15	Maharashtra	533	295	172
16	Manipur	16	3	9
17	Meghalaya	5	1	1
18	Mizoram	0	0	2
19	Nagaland	2	2	0
20	Odisha	827	143	206
21	Punjab	3	103	48
22	Rajasthan	1351	2387	2519
23	Sikkim	0	0	1
24	Tamil Nadu	62	143	317
25	Telangana	1	300	7
26	Tripura	1	5	6
27	Uttar Pradesh	27	14	822
28	Uttarakhand	19	14	3
29	West Bengal	1452	1792	3113
	<b>TOTAL STATE(S)</b>	<b>5140</b>	<b>6655</b>	<b>8842</b>
30	A & N Islands	2	0	0
31	Chandigarh	16	27	1
32	D&N Haveli	0	0	0
33	Daman & Diu	0	1	1
34	Delhi UT	762	465	190
35	Lakshadweep	0	0	0
36	Puducherry	65	0	0
	<b>TOTAL UT(S)</b>	<b>845</b>	<b>493</b>	<b>192</b>
	<b>TOTAL (ALL INDIA)</b>	<b>5985</b>	<b>7148</b>	<b>9034</b>

**Note:** Data is provisional for the year 2014 & 2015

**Source :** Monthly Anti Human Trafficking Data received from AHT Units of State/UT police

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**State/UT-wise Child Victims (below 18 years of age) Rescued during 2014-2016**

SI	State/UT	2014	2015	2016
1	Andhra Pradesh	28	112	44
2	Arunachal Pradesh	19	4	0
3	Assam	46	101	37
4	Bihar	220	230	196
5	Chhattisgarh	86	97	136
6	Goa	469	1099	2
7	Gujarat	23	335	435
8	Haryana	25	52	13
9	Himachal Pradesh	6	19	4
10	Jammu & Kashmir	0	2	0
11	Jharkhand	91	151	31
12	Karnataka	138	178	332
13	Kerala	1	69	339
14	Madhya Pradesh	234	1591	2653
15	Maharashtra	584	305	172
16	Manipur	18	3	9
17	Meghalaya	7	1	1
18	Mizoram	0	0	2
19	Nagaland	2	2	0
20	Odisha	607	118	192
21	Punjab	3	103	34
22	Rajasthan	3858	4907	5626
23	Sikkim	0	0	1
24	Tamil Nadu	60	202	648
25	Telangana	1	347	7
26	Tripura	1	5	6
27	Uttar Pradesh	377	14	852
28	Uttarakhand	19	12	3
29	West Bengal	1188	1346	2216
30	A & N Islands	2	0	0
31	Chandigarh	16	27	1
32	D&N Haveli	0	0	0
33	Daman & Diu	0	1	1
34	Delhi UT	762	465	190
35	Lakshadweep	0	0	0
36	Puducherry	65	0	0
	<b>TOTAL</b>	<b>8956</b>	<b>11898</b>	<b>14183</b>

Note: : Data for the year 2014 & 2015 is provisional

Source : Monthly Anti Human Trafficking Data received from AHT Units of State/UT police

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**List of Child Care Institutions (CCIs) funded under CPS  
in financial Year 2018-19**

**Govt. Run Homes:**

Sl. No.	Name and Address of the Home
1	Phulwari Children Home for Boys-I, Alipur, Delhi.
2	Ashiana Children Home for Boys-II, Alipur, Delhi.
3	Ujjawal Children Home for Boys-I, Lajpat Nagar, New Delhi.
4	Uday Children Home for Boys-II, Lajpat Nagar, New Delhi.
5	Anupama Children Home for Girls-I, Jail Road, New Delhi.
6	Anukriti Children Home for Girls-II, Jail Road, New Delhi.
7	Village Cottage Home- I & II, (for Boys & Girls), PWD Barracks, B-Block, Kalkaji, New Delhi.
8	Village Cottage Home-I, (for Boys & Girls), Kasturba Niketan Complex, Lajpat Nagar, New Delhi-24.
9	Village Cottage Home-III, (for Boys & Girls), Kasturba Niketan Complex, Lajpat Nagar, New Delhi-24.
10	Home for Healthy Children (Male & Female) of Leprosy Affected Person, Nirmal Chhaya Complex, Jail Road, New Delhi.
11	Home for Healthy Female Children of Leprosy Patients, Nirmal Chhaya Complex, Jail Road, New Delhi-64.
12	Sanskar Ashram for Boys-I, Dilshad Garden, Opp. G.T.B. Hospital, Delhi-32.
13	Sanskar Ashram for Boys-II, Dilshad Garden, Opp. G.T.B. Hospital, Delhi-32.
14	Sanskar Ashram for Girls, Dilshad Garden, Opp. G.T.B. Hospital, Delhi-32.

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## 2. NGO Run Homes:

Sl. No.	Name and Address of the Home
1	Don Bosco Ashalayam, Old Najafgarh Road, Palam Gaon, Delhi-45 (DL/2016/0113488)
2	Salam Balak Trust, 2 <sup>nd</sup> Floor, DDA Community Centre, Chandiwali Gali, Paharganj, New Delhi-55 (DL/2014/0082410)
3	Prayas Shelter Home for Girls, Tughlakabad Institutional Area, New Delhi-62 (DL/2016/0099856)
4	Prayas Children Home for Boys, EE Block Jahangirpuri, Delhi -33 (Prayas Juvenile Aid Centre, 59, Tughlakabad Institutional Area, New Delhi-62.)(DL/2016/0099856)
5	Bal Sahyog Opposite L block, Connaught Place New Delhi - 1 (DL/2016//0105320)
6	Salam Balak Trust, DMRC, Children Home, Ist & 2nd Floor, Bhargava Lane, Metro Pillar, New Delhi (DL/2014/0082410)
7	SPYM,111/9, Opposite Sector B-4, Vasant Kunj, New Delhi-110070
8	Rose Udyan Shelter home for Girls, Najafgarh Delhi

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**3.****ANNEX-III****L.S.US.Q.NO.1747 FOR 02.07.2019****3. NGO Run Open Shelters:**

<b>SL. NO</b>	<b>NAME AND ADDRESS OF NGO</b>	<b>LOCATION OF SHELTER</b>
1	<b>Prayas (Mori Gate)</b> 59, Tughlakabad Institutional Area Delhi-62 (DL/2016/0099856)	BVK, kuccha Mohtar khan, Mori Gate, Delhi
2	<b>Prayas (Azad Pur)</b> 59, Tughlakabad Institutional Area Delhi-62 (DL/2016/0099856)	Railway Parcel Godam Near Kela Godown, Azadpur Railway Station
3	<b>Prayas (Nabi Karim)</b> 59, Tughlakabad Institutional Area Delhi-62 (DL/2016/0099856)	HN. 6130, Gali No.15 Ravi Das, Nabi Karim, Delhi-56
4	<b>Prayas (Kashmiri gate)</b> 59, Tughlakabad Institutional Area Delhi-62 (DL/2016/0099856)	Hanuman Mandir Yamuna Bazaar, New Delhi.
5	<b>BalSahyog</b> Connaught Circus, Opp. L Block, Market, New Delhi (DL/2016/0105320)	Connught Circus, Opp. L Block,Market, New Delhi
6	<b>SATHI</b> 4676/21, IInd floor, Ansari Road New Delhi - 2 (KA/2016/0105187)	4676/21, IInd floor Ansari Road New Delhi - 2.
7	<b>Salaam Baalak Trust, DDA</b> Community Center, IInd, Floor Chandiwali Gali , Pharganj , New Delhi- 55 (DL/2014/0082410)	2nd Floor,DDA Community Centre, Gali No-11, Multani Dhanda, Pahaganj, New Delhi-110055
8	<b>Salaam Baalak Trust, DDA</b> <b>Community Center, IInd, Floor</b> <b>Chandiwali Gali , Pharganj , New</b> <b>Delhi- 55 (DL/2014/0082410)</b>	ODRS Open shelter , 3903- 2nd floor Rita Building Hamiltion Road , Morigate.
9	<b>Society for Participatory Integrated</b> <b>Development(SPIT), WZ-1374A/2,</b> IInd Floor Krishna Bhawan, Nangal Raya, New Delhi-46. (DL/2009/0001894)	SMS Centre, MCD School Building, near Police chowki and Hanuman Mandir, shradhanand Marg, Delhi.

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